ITEM NO.11 COURT NO.1 SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 45589/2026

DIGITAL NEWS PUBLISHERS ASSOCIATION & ANR. Petitioner(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)

(IA No. 322440/2026 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No. 322444/2026 - EX-PARTE STAY)

Date : 27-10-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) :Mrs. Madhavi Divan, Sr. Adv.
Mr. Ameet Datta, Adv.
Mr. Anuj Tiwari- 4105, AOR
Ms. Riddima Sharma, Adv.
Mr. Jasman Dhanoa, Adv.
Ms. Rishikaa, Adv.
Mr. Akshay Nagarajan, Adv.
Ms. Kokila Kumar, Adv.
Mr. Mukul Kochar, Adv.
Ms. Gauri Khanna, Adv.
Mr. Vaibhav Vats, Adv.
Mr. Shivendra Nath Mishra, Adv.
Mr. Sameer Mishra, Adv.
Mr. Vedendra Prasad, Adv.
Mr. Sameer Chaudhury, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.

2. Issue notice, returnable on 17.11.2026.

3. Liberty to serve the respondent(s) through the Central Agency, in addition.

Signature Not Verified
Digitally signed by NITIN TALREJA
Date: 2026.10.28 10:00:01 IST
Reason:

4. Tag with W.P. (Civil) No.177/2026.

(NITIN TALREJA) (PREETHI DILEEP KUMAR)
ASTT. REGISTRAR-cum-PS DY. REGISTRAR